

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 103
CP(IB)/108(AHM)2019

Order under Section 9 IBC

IN THE MATTER OF:

BMS International (Bombay) LLP
V/s
JBF Petrochemicals Ltd

.....Applicant

.....Respondent

Order delivered on ..28/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Raju Kothari, Advocate
For the Respondent :Ms. Manavi Damle, Advocate

ORDER

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 17.08.2021.



(CHOKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)



(MADAN B GOSAVI)
MEMBER (JUDICIAL)